DECLARATION OF ASSETS & LIABILITIES BY RAMDHANI , SINGH, M.L.A.. 209, KARGHAR, MEMBER OF BIHAR VIDHAN SABHA

I RAMDHANI SINGH, son of Late- Durga Singh, age 80 year's, Vill+P.S. Dev Kharira, P.S.-Kochas, Disst. Rohtas (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife.

Inherited ancestral agricultural, non & agricultural land, residential building at Karghar, Rohtas are also given below.

A Details of Immovable assets as on 14-02-2013

S. No.	DESCRIPTION	SELF	WIFE (Not alive)	Depentent (N.A)
(i)	Cash	15,250=00		
(ii)	Depostit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, Patma SBI Krishna Puri, Patna Central Bank Of India, Dehri P.N.B., Karghar P.N.B., Karghar Fixed deposite at S.B.I Vidhan Sabha	4,40,875=00 28,000=00 66,988=00 15,322=00 21,762=00 3,19,669=00		
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP L.I.C. Pension from, Patna L.I.C. Pension from, Patna Teacher's Pension Room Rent from electricity office	5,608=00 per month 2,000=00 per month 6120=00 per month 937.50 per month		
(iv)	Moter Vehicles (Endeavour) (details of make etc. BR24J-5000)	15,56,100=00		
(v)	Jewellery (Details of Weight & Value)	Nil		
(vi)	Revolver	Nil		
(vii)	Other Assets, such as values of	25000=00		

2 mount

PATNA

B. Details of Immovable assets as on 14-02-2013

S.No.	DESCRIPTION	SELF	WIFE (Not alive)	Depentent (N.A)
(i)	Agriculturral Land Location (s) Extent (Total Measurement) Current market Value	4.58 Acre, At- Dev khaira 18,80,000=00		
(ii)	Non-Agricultural Land Location (s) Survery (Khata) number (s) Extent (Total measurement) Current market Value	0.05 Acre. At- Dev Khaira 1,27,000=00		
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) mumber (s) Extent (Total measurement) Current market value	0.07Acre, At- Kargahar, 18,25,000=00		
(iv)	House/Apartments etc. Location:	Shop No. 18 at Kochas Alloted by District Board Sasaram on lease.		
(v)	Others	12,000=00		

PATNA

Someen

I give hereinbelow the details of my liabilities/overdues to poblic financial institution and government dues: as on dated 14-02-2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)	SELF	WIFE (Not alive
(a) (i)	Loans from Banks:		
(ii)	Loans from financial institutions		
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	3,98,000=00	
	(b) Telephone Office, Sasaram	1,587=00	
	(a) Tej Pratap Singh, Karghar	3,00,000=00	
	(b) Gangawati Devi & others	3,50,000=00	
(b) (i)	Income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	Nil	
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	Nil	
(iii)	Sales Tax (Only in case of proprietary business)	Nil	
(iv)	Property Tax	Nil	

PATNA

2 mas M2

(RAMDHANI SINGH). 209, Karghar